LOK SABHA DEBATES Dated.

(Part I—Questions and Answers)

Vol. I] Second Day of the Fifteenth Session of First Parliament of India [No. 1

LOK SABHA

Tuesday, 19th March, 1957

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER (SHRI M. A. AYYANGAR) *in the Chair*]

ORAL ANSWERS TO QUESTIONS

Air Space Violations

*1. **Shri Krishnacharya Joshi:** Will the **Prime Minister** be pleased to state:

(a) whether any violations of Indian air space have been made by Pakistan in 1957;

(b) if so, the total number of violations made during 1957 so far;

(c) whether any protest has been lodged; and

(d) if so, whether any reply has been received?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes, Sir.

(b) to (d). Two violations by Pakistani aircraft have come to our notice so far. The Indian High Commission at Karachi was asked recently to lodge protests with the Government of Pakistan in respect of both cases.

Shri Krishnacharya Joshi: May I know in how many cases they were forced to violate and in how many they were intentionally made?

Shri Anil K. Chanda: Sir, I do not understand the question.

Shri Krishnacharya Joshi: May I know what kinds of aircraft were used in these violations?

The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru): The hon. Member asked something about 'forced violation'. I do not quite understand what he means—forced by whom to violate? There is no compulsion for violation. All these occur near the border, naturally. It may sometimes be that by an error a plane may come a mile or two on this side—and the planes go at the rate of three or four miles a minute, maybe even more. But what we have in view is what we consider not an accidental flying over the border but something more than an accident. As for the aircraft, of course they may be any kind of aircraft, but normally they are jet planes.

Shri B. S. Murthy: May I know what are the reasons for such violations as these?

Shri Anil K. Chanda: The answer has just been given.

Textile Institute, Washermampat (Madras)

*2. **Shri S. V. Ramaswamy:** Will the Minister of **Commerce and Industries** be pleased to state:

(a) whether the Textile Institute at Washermampat (Madras) has since been taken over by the Centre; and

(b) if so, whether any steps are being taken to locate it at Salem?

The Minister of Heavy Industries (Shri Manubhai Shah): (a) and (b). Government have decided to take over the Institute and locate it at Salem. Arrangements in this behalf have not been completed yet.

Shri S. V. Ramaswamy: May I know the nature of the work of this Institute? What lines does this Institute specialise in?